


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/2017	-	For hearing	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Akash 9742132241 For Abhijit Atun	For Corporate Debtor	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Again Counsel for Respondent reported matter is under consideration for settlement and he informed that, representative of petitioner is present in the Tribunal today. List it on 14/12/2017.


Member (T)


Member (J)